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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/160/2017
NAME OF THE TRANSFEROR : THE OFFICIAL ASSIGNEE
NAME OF THE TRANSFERRE : SUNIL ANAND & COMPANY PVT LTD
UNDER SECTION : 58 & 59

S.No.	Name (in Capital)	Represented by	Signature
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① M. ROSHAN ANIQA

Petitioner

M. Roshan Aniq

for PAWAN

ORDER

Counsel for petitioner present and prayed for time to file an affidavit in proof of sending notice by way of paper publication to the respondents. Time is extended at request. Put up on 16.01.2018.

^{sd/-}
S Vijayaraghavan
Member (Technical)

^{sd/-}
K Anantha Padmanabha Swamy
Member (Judicial)

bc